

Name of the corporate debtor: CJ INFRADEVELOPERS PVT. LTD; Date of commencement of CIRP: 05.09.2024.;

List of stakeholders as on: 31.10.2024

Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification on	Annex-5	Remarks, if any
		No.	Amount	No. of claims	Number of claims admitted					
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	-	
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	-	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	-	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	-	
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	-	
6	Operational creditors (Employees)	-	-	-	-	-	-	-	-	
7	Operational creditors (Government Dues)	4	5,56,58,611	3	1,10,83,244	-	4,45,75,367		5	NIL
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	40,46,100	2	40,46,100				6	NIL
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	-	
Total		6	5,97,04,711	5	1,51,29,344		4,45,74,367			

